

SL.No.10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/549/2021 IA (IBC) 456/2022 in CP (IB) No.524/7/HDB/2018
NAME OF THE COMPANY	Minerva Executive Apartments Pvt Ltd
NAME OF THE PETITIONER(S)	Union Bank of India
NAME OF THE RESPONDENT(S)	Minerva Executive Apartments Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

On hearing the arguments of the counsel for the applicant, we see that CoC also should be heard. Hence the petitioner shall take notice to the CoC by 30.01.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)